

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:1215

ANSWERED ON:12.12.2013

WATER TARIFF

Hussain Shri Syed Shahnawaz

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government proposes to set up drinking water plants/ projects under Public Private Partnership (PPP) model;
- (b) if so, the details there of;
- (c) whether the Union Government has discussed the matter with the State Governments;
- (d) if so, the details thereof;
- (e) whether the Government proposes to set up independent bodies in each State to determine water tariff; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER AND SANITATION
(SHRI BHARATSINH SOLANKI)

(a) to (f): Water is a State subject. The Ministry of Drinking Water & Sanitation administers through the States the centrally sponsored scheme, National Rural Drinking Water Programme (NRDWP) for providing financial and technical assistance to the States to supplement their efforts to provide drinking water to the rural areas. The State Governments are vested with powers to plan, execute and implement drinking water supply schemes under NRDWP, As such it is for the State Governments to decide on implementing rural drinking water supply projects under Public Private Partnership (PPP) model. The Rural Drinking Water Supply sector requires enormous investments to provide assured and safe piped water supply at the household level in all rural households of the country, to meet the rising expectations of the rural population and to improve their standard of living. The sector also requires improving operational and cost efficiency and installing financial discipline, resolving tariff and collection issues, and managerial efficiency for satisfactory operation and maintenance. In this context Ministry has prepared draft models regarding possible Public Private Partnerships.